

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'A' BENCHES, KOLKATA

[Before Sri J. Sudhakar Reddy, Accountant Member & Sri S.S. Viswanethra Ravi, Judicial Member]

CORRIGENDUM
[In I.T.A. No. 1240/Kol/2015]
Assessment Year: 2012-13

M/s. Deepshikha Distributors Pvt. Ltd.....Appellant
5, Lucas Lance
Kolkata - 700001
[PAN : AAACD 9515 E]

Income Tax Officer, Ward-6(1), Kolkata.....Respondent

CORRIGENDUM

Per J. Sudhakar Reddy:-

A typographical error has occurred in the order of this Tribunal, dt. 1st June, 2018, wherein the Assessment Year for the appeal has been wrongly mentioned as **2011-12**.

The appeal relates to Assessment Year 2012-13. Hence the same is rectified and shall be read as **Assessment Year 2012-13**.

Ordered accordingly.

Kolkata, the 15th day of November, 2018.

Sd/-
[S.S. Viswanethra Ravi]
Judicial Member

Sd/-
[J. Sudhakar Reddy]
Accountant Member

Dated : 15.11.2018
{SC SPS}

Copy of the order forwarded:

- 1. M/s. Deepshikha Distributors Pvt. Ltd**
5, Lucas Lance
Kolkata - 700001
- 2. Income Tax Officer, Ward-6(1), Kolkata**
3. CIT(A)-
4. CIT- ,
5. CIT(DR), Patna Benches, Patna.

True copy
By order

Assistant Registrar
ITAT, Kolkata Benches